

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 864
TO BE ANSWERED ON 07.02.2022**

BEEDI WORKERS

864. SHRI THIRUMAAVALAVAN THOL:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has conducted any State-wise study about the economic status and the job related health hazards of the Beedi-rollers in India, if so, the details thereof;**
- (b) the details of Labour protection measures taken by the Government so far for the Beedi workers, especially women and minors involved in this industry;**
- (c) whether the welfare schemes available in the country for Beedi workers and the details of State-wise beneficiaries of these schemes; and**
- (d) whether the Government has any plan to provide alternate job to rescue the Beedi workers from the job related health hazards?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (c): As per the data available, there are 49,82,294 registered Beedi workers in the country. Region-wise details are attached at Annexure. There exists a Labour Welfare Scheme (LWS) for the Beedi Workers. Components of LWS are as under:-

(i) Health care facilities are provided through 10 (Ten) Hospitals and 285 dispensaries across the country and reimbursement of expenditure for specialized treatments (i.e. Cancer, Tuberculosis, Heart Diseases, Kidney Transplantation).

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(ii) Financial Assistance for education to the children of beedi workers from class-I to College/University ranging from Rs.250/- to Rs.15,000/- per student per annum, depending upon class/course.

(iii) Subsidy of Rs.1,50,000/- (per beneficiary) in three (03) instalments at 25:60:15 ratio i.e. Rs.37,500, Rs.90,000 and Rs.22,500 respectively for construction of pucca houses, under Revised Integrated Housing Scheme (RIHS) 2016. However, RIHS has now been converged with Pradhan Mantri Awas Yojana (PMAY).

The benefits of Labour Welfare Schemes are provided to the beedi workers, which is demand driven. Hence, the benefits under the above mentioned schemes have been imparted to all the Beedi Workers beneficiaries as and when required by them.

(d): The Ministry of Labour and Employment in collaboration with National Skill Development Corporation (NSDC) and Ministry of Skill Development and Entrepreneurship have been providing skill Development training to the Beedi Workers and their dependents to engage them in alternative jobs.

Annexure

Annexure referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 864 to be answered on 07.02.2022.

Sl.No.	Name of Region	No. of Beedi Workers
1.	Ahmedabad	39011
2.	Ajmer	38791
3.	Allahabad	412757
4.	Bangalore	295501
5.	Bhubaneswar	208212
6.	Hyderabad	458040
7.	Jabalpur	440556
8.	Kolkata	1829203
9.	Guwahati	24398
10.	Kannur	40276
11.	Nagpur	155089
12.	Patna	296972
13.	Raipur	3893
14.	Tirunelveli	603076
15.	Ranchi	136519
	Total	4982294
